GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 422

TO BE ANSWERED ON THE 05TH FEBRUARY, 2019/, MAGHA 16, 1940 (SAKA)

CADRE REVIEW OF DANICS

422. MOHAMMED FAIZAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any action has been taken on the proposal for cadre review of DANICS and its feeder cadre from Lakshadweep which has been received in MHA;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether all the feeder cadre officers of Goa Civil Service, Mizoram Civil Service, Arunachal Pradesh Civil Service and all UTs which in turn are feeder services for IAS (AGMUT) get the status of Group A after promotion in respective State Civil Services and UT Civil Services (DANICS and PONDICS);
- (d) if so, the details thereof and if not, the reasons for the discrimination to local SC/ST feeder cadre officers of DANICS from Lakshadweep and other UTs;
- (e) whether any action has been initiated to formulate an organised cadre of Lakshadweep Administrative Subordinate Services like organised cadre of Delhi Administrative Subordinate Services (DASS) and if so, the details thereof and if not, the reasons therefor; and
- (f) whether any action has been taken to provide proportional representation to Lakshadweep feeder cadre for promotion/induction into DANICS and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

- (a) to (d): The Ministry of Home Affairs resolves the cadre related issues of the services under various UTs falling under the administrative control of this Ministry from time to time including by conducting exercise of the cadre review. DANICS and PONDICS are Group-B Services. Services under States have their own classification.
- (e) & (f): The issues relating to services under various UTs are resolved by the Ministry of Home Affairs after taking into consideration inputs from all the UTs.
